

विभाग का नाम – महिला एवं बाल विकास विभाग (मुख्यालय)

विभाग का पता – पहला तल, आई. एस. बी. टी. दिल्ली -110006

तारांकित प्रश्न संख्या 26

दिनांक 18/12/2023

प्रश्नकर्ता का नाम – माननीय विधायक श्री भूपिंदर सिंह जून

क्या माननीय महिला एवं बाल विकास मंत्री यह बताने की कृपा करेंगे कि -

|    | प्रश्न  | उत्तर   |
|----|---|---|
| क) | बिजवासन विधानसभा क्षेत्र में कुल कितनी आंगनवाड़ियाँ काम कर रही हैं;   | बिजवासन विधानसभा क्षेत्र में कुल 149 आंगनवाड़ियाँ काम कर रही हैं।   |
| ख) | इन आंगनवाड़ियों में बिजवासन विधानसभा क्षेत्र में रहने वाली कितनी महिलाएँ हेल्पर / वर्कर के रूप में कार्य कर रही हैं;  | इन आंगनवाड़ियों में बिजवासन विधानसभा क्षेत्र में रहने वाली कुल 189 महिलाएँ हेल्पर / वर्कर के रूप में कार्य कर रही हैं।  |
| ग) | क्या सीडीपीओ आंगनवाड़ियों में हेल्पर्स / वर्कर्स की रिक्तियों के संबंध में, संबंधित विधानसभा के जन-प्रतिनिधियों को नियमित रूप से जानकारी देते हैं;                | जी नहीं।  |
| घ) | क्या विधायक-प्रतिनिधियों को इस बात का अधिकार है कि वे समय-समय पर जन-समस्याओं के समाधान हेतु आंगनवाड़ियों का दौरा निरीक्षण कर सकें; और                             | विभाग द्वारा जारी आदेश संख्या F. No. 76(275)/ICDS/Review/DWCD/18-19/Pt.-II/5348-51 दिनांक 21.08.2020 में सभी वार्डों में मुख्यमंत्री गठित आंगनवाड़ी मोनिटरिंग समिति में नामित सदस्यों को विजिट करने की जिम्मेदारी दी गयी है। आदेश की प्रति अनुलग्नक-I पर संलग्न है। |
| ड) | क्या विभाग द्वारा आपूर्ति की गई सामग्री के बारे में जन-प्रतिनिधियों को सूचित किया जाता है ताकि वे इन पर नज़र रख सकें और किसी भी प्रकार की गड़बड़ी को रोका जा सके? | विभाग द्वारा निर्धारित पोषाहार मेनू और तदनुसार आपूर्ति की जाने वाली सामग्रियों की सूची मांगे जाने पर निश्चित रूप से माननीय विधायक जी को उपलब्ध करवाई जाएगी। इसके अलावा यह सूचना विभाग के वेबसाइट पर भी उपलब्ध है।   |

  
KRISHAN KUMAR, IAS  
Director (WCD)

(महिला एवं बाल विकास विभाग)

**DEPARTMENT OF WOMEN & CHILD DEVELOPMENT  
GOVERNMENT OF N.C.T. OF DELHI  
ISBT BUILDING, KASHMERE GATE, Delhi-110006**

F.No. 76(275)/ICDS/Review/DWCD/18-19/Pt-II 5348-51

Dated:

21 AUG 2020

ORDER

**Subject: Constitution of Mukhyamantri Anganwadi Monitoring Committee in NCT of Delhi- reg.**

In order to strengthen the Anganwadi service delivery, specially distribution of supplementary nutrition, a ward level committee to be known as Mukhyamantri Anganwadi Monitoring Committee is hereby constituted for each of the MCD wards (272 in all) across Delhi. Each Committee comprising of ten members will have composition as under:

| S.No | Members  | No. of the Members | Designation/post |
|------|--|--------------------|------------------|
| 1.   | Social Workers from the community/teacher (retired)        | 03                 | Member           |
| 2.   | Parents (of Children beneficiaries) or Women beneficiaries | 03                 | Member           |
| 3.   | Nominee of area MLA  | 01                 | Member           |
| 4.   | Supervisor of the area ICDS Project                        | 01                 | Co-ordinator     |
| 5.   | Retired Govt. Official from the locality                   | 01                 | Member           |
| 6.   | One serving teacher of a Govt. School from the locality    | 01                 | Member           |


Functions of this Committee will be as under:-

- Monitor distribution of supplementary nutrition food (SNF) among beneficiaries.
- Assistance in expanding the base of beneficiaries through enrolment process.
- Suggest areas where new AWCs can be opened or existing AWCs can be clubbed.
- Suggest suitable locations for shifting of existing AWCs, if the existing location is not up to the mark.

The supervisor in every Committee will function as co-ordinator, keep committee members informed about date of supply/distribution of SNF, organize visits/meetings, forward the report/suggestions of the Committee to District Officer concerned for necessary action.

District Officer shall organize brief training-cum-orientation programme for members of the Committee in small and manageable batches following strict social distancing norms and will submit a report to this effect to WCD (HQ).


In consultation and approval of the Hon'ble Minister (SW & WCD), list of committee members of each of the wards (total no. 272) has been finalized and enclosed herewith.

  
21-8-2020

247/C

This order is now issued with the approval of Hon'ble Minister (SW & WCD), GNCTD and will come into force with immediate effect.

Encl. as above

  
(S.B. Shashank) 21.8.2020  
Director, WCD

To,

1. All Dos, WCD, GNCTD
2. All CDPOs, WCD, GNCTD
3. All Supervisors (through CDPO)
4. Anganwadi Workers/Helpers (through CDPO)
5. DD(ICDS), WCD-HQ

F.No. 76(275)/ICDS/Review/DWCD/18-19/Pt-II 5343-51

Dated:

12 1 AUG 2020

Copy forwarded for information to:

1. Secretary to Hon'ble Minister, WCD, GNCTD
2. Director (Education), GNCTD with request to nominate a teacher from the Govt. School of the locality as per the composition of the committee.
3. PS to Secretary, WCD, GNCTD
4. SO to Director, WCD, GNCTD
5. Guard File